

**NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH COURT-II**

59/241- 242/ND/2019

**CORAM:**

**PRESENT: MR. L.N. GUPTA**  
**HON'BLE MEMBER (T)**

**CH. MOHD SHARIEF TARIQ**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.02.2020**

**NAME OF THE COMPANY: Anjali Bhardwaj & Ors. V/s. M/s. VS Realtech Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 241-242**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

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**Present for the Petitioner :** Mr. Sumit Kaushik, Mr. Jugal Bajaj  
Adv.

**Present for the Respondent :** Mr. J. Kirtikar Sukul, Adv.

**ORDER**

Both the sides are present. Due to paucity of time, the matter is adjourned.

List the on 31.03.2020.

-sd-

**(L.N. Gupta)**  
**Member (T)**

-sd-

**(Ch. Mohd. Sharief Tariq)**  
**Member (J)**

Ashwani Kr.  
26.02.2020